

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 46 of 2013

Dated: 30th May, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India Ltd. ... Appellant(s)
Versus

Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

ORDER

Today also nobody has entered appearance on behalf of the Respondents.

Post the matter for hearing on **19.07.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/Vs